IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

CP-346/ND/2017

In the matter of

Enviro Green Resorts (P) Ltd

....PETITIONER

SECTION:

Under Section 252

Order delivered on 31.1.2018

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

: Ms. Geeta Wadhwa, PCS

For the Respondent/Corporate Debtor:

For the Intervener

: Ms. Lakshmi Gurung, Standing

Counsel for the Income tax Deptt.

along with Mr. Onkar Singh. Mr. Manish Raj, Co. Prosecutor

ORDER

Learned Counsel for the petitioner is present. Ld. Company Prosecutor as well as Ld. Standing Counsel for the Income tax Department are also present. Heard the matter at length.

Order is reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

-S-d-11

Surjit 31.1.2018